

## Annexure-1

Name of the corporate debtor: MAP Refoils India Ltd. Date of commencement of Liquidation : 25-01-2024; List of creditors as on: 24.03.2024

## List of secured financial creditors

(A)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?				
1	Bank of Baroda	14-02-2024	1,39,74,92,220.68	1,39,74,92,220.68	Secured FC			No			₹ -	
2	State Bank of India	09-02-2024	50,59,86,220.68	50,59,86,220.68	Secured FC			No			₹ -	
3	Central bank of India	17-02-2024	45,42,28,945.60	45,42,28,945.60	Secured FC			No			₹ -	
4	South Indian Bank Limited	23-02-2024	28,21,03,453.11	28,21,03,453.11	Secured FC			No			₹ -	
5	Punjab National Bank	14-02-2024	28,13,67,135.59	28,13,67,135.59	Secured FC			No			₹ -	
6	HDFC Bank	21-04-2022	13,34,586.00	13,06,287.00	Secured FC			No			₹ 28,299.00	
7	Axis Bank Limited	17-05-2022	2,98,97,531.00	2,83,24,072.00	Secured FC			No			₹ 15,73,459.00	
<b>TOTAL</b>			<b>2,95,24,10,092.66</b>	<b>2,95,08,08,334.66</b>							₹ <b>16,01,758.00</b>	

**\* Claim of HDFC Bank and Axis Bank Limited is admitted pursuant to the proviso of regulation 30 of IBBI (Liquidation Process) Regulations, 2016 and as per the records received from the erstwhile resolution professional of MAP Refoils India Ltd.**

